

GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF REVENUE

LOK SABHA
UNSTARRED QUESTION NO. 2453

TO BE ANSWERED ON MONDAY, DECEMBER 18, 2023/ AGRAHAYANA 27, 1945 (SAKA)

Investigation of Illegal River Sand Mining

2453 SHRI A.K.P.CHINRAJ

Will the Minister of FINANCE be pleased to state:

- (a) the number of States where Enforcement Directorate is conducting investigation related illegal river sand mining;
- (b) the number of river beds in the State of Tamil Nadu which are being surveyed by the Enforcement Directorate related to illegal river sand mining;
- (c) whether the Enforcement Directorate has requested to DGP of Tamil Nadu to send copies of FIR registered related to illegal sand mining; and
- (d) if so, the details thereof and the response of the DGP in this regard?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF FINANCE
(SHRI PANKAJ CHAUDHARY)

(a): The Directorate of Enforcement has been investigating several cases related to Illegal River Sand Mining under the provisions of the Prevention of Money Laundering Act, 2002 (PMLA) including in the States of Tamil Nadu, Himachal Pradesh, Haryana, Odisha, Punjab & Bihar.

(b): Directorate has surveyed 28 permitted mining quarry sites in the State of Tamil Nadu by engaging services of Technical Experts from IIT Kanpur during the period from 07.10.2023 to 05.11.2023.

(c) & (d): Yes, the Directorate of Enforcement has requested to the DGP of Tamil Nadu to send copy of FIRs registered related to illegal sand mining vide letters dated 17.10.2023, 03.11.2023 & 05.12.2023. However, till date no response has been received from the DGP Office.
